

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.01.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 213 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Krishan Pal Singh Vs. Canara Bank & Anr.	Anurag Ojha
2.	I.A. No. 214 of 2025 in Comp. App. (AT) No. ____ of 2025	Amit Popatlal Patel Vs. Vipor Chemicals Pvt. Ltd. & Ors.	Samridh Bindal
3.	I.A. No. 215 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Kamall Ahuja Vs. Agtar Singh & Sons Hydraulics Pvt. Ltd.	Ankit Sethi
4.	I.A. No. 216 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Subir Mukherjee Vs. Ram Ratan Modi & Anr.	Arijit Mazumdar

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order
-sd/-
Assistant Registrar